

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 02.09.2021 (THURS DAY)

CHENNAI BENCH (VIRTUAL MODE)

10.30AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Admission (after notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 166/2021	Committee of Creditors of Meenakshi Energy Ltd V Consortium of Prudent Arc & Vizag Minerals and Logistics P Ltd & anr	Edward James	Joy Saha -R1 Ravishankar Devara Konda-R2
2.	Comp App (AT) (CH) (Ins) No. 32/2021	P. Naveen Chakravarthy Vs Ramakrishnan Sadasivam (Liquidator of MK Cables & Conductors P Limited) & another	B. Deepak Narayanan	T. Ravichandran R1 M. L. Ganesh R2
3.	Comp App (AT) (CH) (Ins) No. 87/2021	Ramanathan Bhuvanewari V Shivadutt Bananjeer RP of BT & FC PO Ltd & Bengaluru Dehydration and Dyeing Company & 3 Ors	Utsav Mukherjee Smriti Churiwal Megha Tyagi	Raghuram Cadambi – R1 Chitranirma – R2- R4
4.	Comp App (AT)(CH) (Ins) No. 164/2021	Dr. Periasamy Palani Gounder V Radhakrishnan Dharmarajan (RP) of Appu Hotels Ltd & anr	K. Surendar Chenthoori Pugazendhi	T. Ravichandran Caveator for R1 Anant Merathia -R2
5.	Comp App (AT)(CH) (Ins) No. 174/2021	Ravi Sankar Devarakonda RP of Meenakshi Energy Limited V Consortium of Prudent Arc Limited & Vizag Minerals & Logistics Private Limited & Anr	J. Sagar Associates	Rubaina Khatoon -R1 Bishwajit Dubey -R2
6.	Comp. App (AT) (CH) (Ins) No. 43/2021	Zuberi Engineering Construction (P) Ltd Vs IVRCL Limited	Amol vyas Saumil sharma	Nirav Shah for Liquidator
7.	Comp App (AT) (CH) (Ins) No. 176/2021	Dharani Finance Limited V Radhakrishnan Dharmarajan & anr	R. Udhayakumar	Elavarasi -R1 Anant Merathia -R2
8.	Comp. App (AT) (CH) No.07/2021/TR	Samruddhi Investors Services Pvt. Ltd Vs 3A Capital Services Ltd & 4others	S. Abhishek Iyer Anrirudh Wadhwa Lakshya Kampani	Manish K Choudhary R1 Y. Surya Narayana – R2 –R5
9.	Comp. App (AT) (CH)No.11/2021	Anjana Sanghi & 2 others Vs 3A Capital Services Limited & 11others	Y. Suryanarayana	Manish K Choudhary -R1 Anirudh Wadhwa-R12
10.	Comp App (AT)(CH) No. 16/2021	E to E Transportation Infrastructure Private Limited V Zephyr Peacock India & 2 ors	Kanti Mohan Rustagi Antony R Julian	Rishab Jain PCA – R1 T. Poornam -R3
11.	Comp App (AT) (CH) No. 10/2021	M. S. Muralidharan & another Vs Technology Frontiers India Private & 10 others	K. Gaurav Kumar PCS Alpa Jain PCS	P. Gridharan R3, 4, 5 & 11 Gauri Rasgotra – R6, R7 & R10
12.	Comp App (AT) (CH) (Ins) No. 136/2021	M/s Dyanamic Engineers Limited V M/s. Muhlenbau Equipments P Limited & anr	Rakesh Mohan Sharma PCS	

13.	Comp. App. (AT)(CH) (Ins) No. 49/2021	Startree Retailors Pvt Ltd Vs Mr. Anil Kumar Birla	Shardul Amarchand Mangaldas	S. Karunamoorthy S.K.Mageshwaran Caveator for R3
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For Directions (Completion of Pleadings/filing of convenience compilations)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
14.	TA No. 73/2021 (Comp App (AT) (Ins) No. 146/2020)	Ammanna Bio Pharma Ltd & ors V B. R. Jayaram & anr	Mirthun Shashank Asshly Cherin A2	Y. Suryanarayana R1 Amit Acharya Sanjib Kumar Abhijit Atur -R2
15.	TA No. 56/2021 (Comp App (AT) (Ins) No. 394/2020)	Dhanalakshmi Bank V Royal Splendour Developers P Ltd & Ors	Sujoy Chatterjee Lzafer Ahmed BF Varun Stinivasan	Sathyanayanan R1 & R2 K. v. jagadishvaran G. Indira – R3
16.	TA No.57 /2021 (Comp App (AT) (Ins) No. 460/2020)	V N Commercial Corporation V Srinivasan Resolution Professional & Ors	Ashih Rana	Dhurga Prasad -R1 Snigdha Singh -R2 Ravi Kumar -R3
17.	TA No.58 /2021 (Comp App (AT) No. 149/2020)	Edalpodiyl Mirshad & Ors V Ashraf Ali Patel & Anr	Shaheem Ahamed Sudhanshu Prakash	Shreni Shetty Ashish Bhakta R1

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For Assistance,

- 1.Asst.Registrar - PH No. : 044-2888 0500
CELL : 9444687246
- 2.Court Officer - PH No. : 044-2888 0450
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By the order of Hon'ble Member (J)

(Chennai Bench)